

Through Fax

(J.H.C. Sch. 1-7)

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From:

Ram Sharma,

Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - **Nomination** of the Full time Secretaries of all the DLSAs (except the Secretary, D.L.S.A., Koderma) for attending Two Days Workshop on Combating Atrocities in the name of Witchcraft Practices on 13-14 February, 2020 at NUSRL, Kanke Road, Ranchi.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate the Full time Secretaries of all the DLSAs of the State of Jharkhand (except the Secretary, D.L.S.A., Koderma) to attend Two Days Workshop on Combating Atrocities in the name of Witchcraft Practices on **13-14 February, 2020** at **NUSRL, Kanke Road, Ranchi**.

You are, therefore, requested to direct the Full time Secretary, DLSA of your Judgeship to attend the aforesaid Workshop in proper dress.

Also, for all kind of information/assistance nominated Officer may be intimated to contact Dr. Shyamala, Associate Prof. cum Director (Research & Training), NUSRL, Ranchi (8580322035).

Yours faithfully,

Sd/- **Ram Sharma**

Registrar (Administration) I/c.

Memo no. 610 /Apptt.

dated, the Ranchi Feb 06, 2020

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/201/2020 dated 28.01.2020 / the Director, Judicial Academy Jharkhand, Ranchi for information / all the Full time Secretaries of DLSAs in the State of Jharkhand (except the Secretary, D.L.S.A., Koderma) for information and needful / the C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


06.02.2020
Registrar (Administration) I/c.